



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi 22<sup>nd</sup> June 2020

**ORDER**

In suppression to order dated 3.5.2020 w.r.t. NCLT New Delhi, 4.5.2020 & reference order dated 19.6.2020.

2. The pendency of urgent applications is increasing day by day at NCLT New Delhi. To curb the pendency the following benches at NCLT New Delhi are constituted to take up the urgent applications including Compromises, Arrangements & Amalgamations (CAA) through Video Conference (VC):

**Principal Bench at NCLT, New Delhi- Court No. I**

1. Shri B.S.V Prakash Kumar, Acting President
2. Shri Hemant Kumar Sarangi, Member (Technical)

**NCLT, Division Bench at New Delhi- Court No. II**

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Shri L.N. Gupta, Member (Technical)

**NCLT, Division Bench at New Delhi- Court No. III**

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Ms. Sumita Purkayastha, Member (Technical)

**NCLT, Division Bench at New Delhi- Court No. V**

1. Shri Abni Ranjan Kumar Sinha, Member (Judicial)
2. Shri Kapal Kumar Vohra, Member (Technical)

**NCLT, Special Bench at New Delhi- Court No. IV & VI**

1. Shri Patibandla Satyanarayana Prasad, Member (Judicial)
2. Shri Narender Kumar Bhola, Member (Technical)

3. This shall come into force with effect from 22.6.2020 till further order.

4. This issues with approval of the Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.

7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai

